

proached the Government of India for assistance in providing basic tourist infrastructure in Sikkim and Bhutan;

(b) whether it is also a fact that a team was deputed by the Government of India to study the problems and submit its report in the matter; and

(c) if so, what action has been taken on the recommendations made by the team and how much expenditure is being anticipated in providing the necessary infra-structure.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) Yes, Sir. A two-member team visited Bhutan and Sikkim in 1971.

(c) In the case of Bhutan, the Government of Bhutan have taken a number of steps for developing the basic infra-structure. The programme has been included in Bhutan's Third Five Year Plan, and the sum of Rs. 24 lakhs has been spent upto 31st March 1974. Additional funds would be provided as necessary.

In the case of Sikkim there is a provision for Rs. 88 lakhs in its Fourth Five Year Plan.

Linking of bonus with productivity-

1055. SHRI KHURSHED ALAM KHAN:

SHRI IBRAHIM KALANI-YA:

Will the Minister of LABOUR* be pleased to state:

(a) whether there is any proposal under Government's consideration to link bonus with productivity in industrial units in public and private sectors; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b) Provision already exists in section 32(viD) of the Payment of Bonus Act, 1965 for payment of an annual bonus linked with production or productivity, in lieu of bonus based on profits, under settlements between the employees and their employers.

1056. [Transferred to the 12th December, 1974.]

Police firing at Mana Group of Camps

1057. SHRI P. K. KUNJACHEN: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that three refugees were killed and a number of others were injured due to police firing on the 8th September, 1974 at Mana Group of Camps;

(b) if so, the reasons for police firing;

(c) whether any enquiry has been conducted by Government into the matter; and

(d) if so, the results of the enquiry and the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) There was some trouble due to group rivalries among migrants living in Mana Camp. According to the report a police party was attacked and a CRP Inspector was stabbed. 45 Policemen, 2 Police Officers, a Magistrate and the Chief Commandant, Mana were injured. The police had to open fire in self-defence.

(c) A magisterial inquiry has been ordered by the Government of Mr. dhyit Pradesh.

(d) The report of the inquiry is still awaited.

Resolution passed by Tamil Nadu Legislature on Kachhativu agreement

1058. SHRI M. KADERSHAH: SHRI M. S. ABDUL KHA-DER:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received a copy of the resolution passed by the Tamil Nadu Legislature for the reconsideration by the Government of India on the Kachhativu agreement concluded with Sri Lanka; and

¹ (b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) The Agreement on the Maritime Boundary with Sri Lanka was given the fullest consideration by Government before signing and has been the subject of detailed discussions in the House. No action on the Tamil Nadu resolution is, therefore, called for.

Indo-Iran joint effort for keeping Indian Ocean a zone of peace

1059. SHRI GANESH LAL MALI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any strategy was evolved during the recent visit of the Shah of Iran to keep Indian Ocean as a zone of peace and for establishment of nuclear weapon free zone in West Asia;

(b) if so, the details thereof, and

(c) what steps are being taken in furtherance of these objectives?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) to (c) Both Iran and India agreed on the stand regarding Indian Ocean as spelt out in the Joint Communiqué issued on 4th October, 1974 at the end of the visit of His Imperial Majesty, the Shahanshah of Iran, which has already been laid on the Table of the House. The Government will continue to mobilise world opinion for the achievement of these objectives.

In regard to the establishment of a nuclear-weapon-free-zone in the Middle East, Government of India has supported this proposal and this fact was also recorded in the same Joint Communiqué. India also voted in favour of the resolution adopted by the first committee of the UN General Assembly on this subject.

Acceptance of Lenin award by Indian citizens

1060. SHRI K. CHANDRASEKHA-RAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the order of Lenin, the highest decoration of the Soviet Union

falls under the view of Article 18(2) of the Indian Constitution; and

(b) if so, whether it is proper for any citizen of India to accept the award?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No, Sir.

(b) Does not arise.

Super Tanker Berth at Cochin

1061. SHRI K. CHANDRASEKHA-RAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to revise their decision over the location of a Super Tanker Berth at Cochin; and if so, the reasons therefor; and

(b) if not, by when the work on the Super Tanker Berth is likely to commence?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): (a) and (b) The detailed Project Report on the Super Tanker Berth at Cochin prepared by the Consulting Engineers in respect of the location earlier decided is under consideration in consultation with the concerned authorities.

तंजानिया में भारतीय औद्योगिक उद्यम

1062. श्री राजनारायण : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत तंजानिया में बहुत से उद्योगों की स्थापना के लिए सहायता दे रहा है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

f [Indian industrial venture in Tanzania

1062. SHRI RAJNARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India is providing assistance to set up a number of industries in Tanzania; and

(b) if so, what are the details thereof?

[] English translation.